# GOVERNMENTOF INDIA MINISTRY OF FINANCE DEPARTMENTOF FINANCIAL SERVICES LOK SABHA

## UNSTARRED QUESTION NO. 6575

### TO BE ANSWEREDON THE 6<sup>TH</sup> APRIL 2018/CHAITRA16, 1940(SAKA)

#### Appointment of Chartered Accountants in PSBs

6575. SHRI K. N. RAMACHANDRAN: SHRIMATI V. SATHYABAMA: SHRI BHARATHIMOHANR. K.: SHRI P. R. SENTHIL NATHAN:

Willthe Ministerof FINANCE be pleased to state:

- (a) whether the Government is appointing Chartered Accountants to various Public Sector Banks (PSBs) in the countryto do Statutory/Concurrent/Stockudit;
- (b) if so, the details thereof;
- (c) the steps taken by the Governmentto appoint auditor for every bank branch in the country;
- (d) the list of Bank Branches where no Statutory/Concurrent/stockudit was performed during the last two years; and
- (e) if so, the details thereof and the reasons therefor?

#### **ANSWER**

## The Ministerof State in the Ministryof Finance (SHRISHIV PRATAPSHUKLA)

- (a) to (c): The Reserve Bank of India (RBI) is the regulatorand supervisor of the bankingsystem, as per powers conferred by relevant provisions of the Banking Regulation Act, 1949, the Reserve Bank of India Act, 1934, and other relevant statutes. As per RBI inputs, with regard to appointment of Chartered Accountants to various Public Sector Banks (PSBs) to do Statutory/Concurrent/Stor Audit, for appointment of Statutory Auditors the eligible list of firms is furnished to RBI every year by the Comptrollerand Auditor General of India for Central Auditors, and by the Institute of Chartered Accountants of India for Branch Auditors, which shares the list of eligible auditors with Public Sector Banks (PSBs). PSBs select auditors as per their requirement, and obtain prior approva of RBI. RBI has further apprised that PSBs undertake Concurrent Audit in line with RBI Guideline and that Stock Auditis undertaken by PSBs as per their policies.
- (d) and (e): StatutoryBranch Audit is undertakenas per RBI guidelines, under which branches with advances of Rs. 20 crore and above and one-fifth of the remaining branches are covered. Further, as per RBI instructions, risk profile of branches is the consideration in selection of branches for concurrent audit covering at least 50% of the business, and stock audit is conducted as per bank's policy. As per inputs from PSBs, Statutory/Concurrent/Stock udit was performed on 48,918 and 50,648 branches, as scheduled, in financial years 2015-2016 and 2016-2017 respectively.